

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL,
JAIPUR BENCHES, "SMC" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य के समक्ष
BEFORE: Hon'ble SHRI SANDEEP GOSAIN, JUDICIAL MEMBER

आयकर अपील सं./ITA No.865/JP/2024
निर्धारण वर्ष / Assessment Year : 2017-18

Shri Abdul Wahb 800, Taswir Walo Ki Gali, Bagru Walo Ka Rasta, Chandpole Bazar, Jaipur	बनाम Vs.	The ITO Ward 5 (1) Jaipur
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: AAUPA 7368P		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : None
राजस्व की ओर से / Revenue by: Smt. Monisha Choudhary, Addl. CIT-DR

सुनवाई की तारीख / Date of Hearing : 23/07/2024
उदघोषणा की तारीख / Date of Pronouncement: 20/08/2024

आदेश / ORDER

PER: SANDEEP GOSAIN, JM

This appeal filed by the assessee is directed against order of the ld. CIT(A) dated 30-04-2024, National Faceless Appeal Centre, Delhi [hereinafter referred to as (NFAC)] for the assessment year 2017-18 raising grounds of appeal at Form No. 36.

2.1 During the course of hearing, it is noticed that none appeared on behalf of the assessee except filing an adjournment application on behalf of the ld. AR of the assessee through E-Mail expressing his inability to attend the case on the date of hearing. The Bench took into consideration the adjournment application but found

that no specific reason has been mentioned therein by the ld. AR of the assessee for seeking adjournment. Hence, the adjournment application of the ld.AR of the assessee is rejected.

2.2 On the other hand, the ld. DR was ready to argue the case.

2.3 After hearing the ld.DR and perusing the materials available on record, the Bench noted that the ld.CIT(A) has partly allowed the appeal of the assessee. However, before the Bench, there is no written submission or any documentary evidence countering the order of the ld.CIT(A) has been filed by the ld. AR of the assessee. Hence, in this situation, the Bench has no other option except to confirm the order of the ld.CIT(A). Thus the appeal of the assessee is dismissed.

3.0 In the result, the appeal of the assessee is dismissed.

Order pronounced in the open court on 20 /08/2024.

Sd/-

(Sandeep Gosain)

न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur

दिनांक / Dated:- 20 /08/2024

*Mishra

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. The Appellant- Shri Abdul Wahb, Jaipur
2. प्रत्यर्थी / The Respondent- The ITO , Ward 5 (1), Jaipur
3. आयकर आयुक्त / The ld CIT
4. आयकर आयुक्त(अपील) / The ld CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
6. गार्ड फाईल / Guard File (ITA No. 865/JP/2024)

आदेशानुसार / By order,

सहायक पंजीकार / Asstt. Registrar